

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2019

NAME OF THE COMPANY: Dr. Vineet Kishore Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

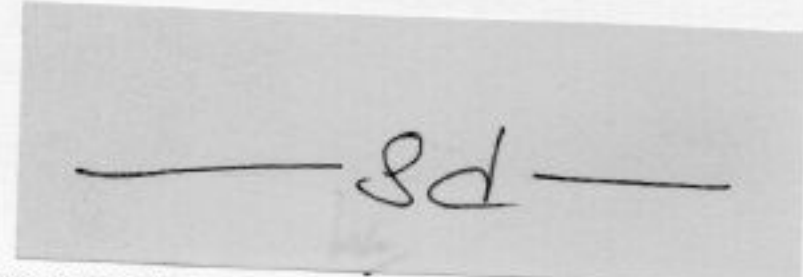
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nasim Masood Adv	Adv	Respondent	Nasim Masood
2.	Namman Rajvanthi	Adv	Opposite C.	Namman Rajvanthi

Sh. Namman Rajvansthi, Advocate for petitioner and Sh. Wasim Masood, Advocate for respondent are present.

Ld. Counsel appearing for respondents states that the matter is likely to be settled between the parties. Therefore, respondent is directed to inform this Court about the amount, which the respondents will pay up front to show their bonafides by Monday.

Accordingly, put up on 25<sup>th</sup> November, 2019.

Dated: 20.11.2019



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)